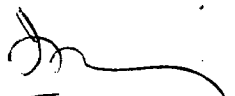


10/4/90

Hon. Mr. P.S. Habib Mohammed, A.M.,
 Hon. Mr. J.P. Sharma, J.M.

Shri U.K. Shukla, appear
 and he wants to place before the
 Bench, certain matter relevant to
 the present application.

Put up tomorrow for
 admission. Shri V.K. Chaudhary,
 standing counsel has taken notice.


 J.M.


 A.M.

11/4/90

Hon. Mr. P.S. Habib Mohammed, A.M.,
 Hon. Mr. J.P. Sharma, J.M.

Shri V.S. Tripathy, appears
 for the applicant. There are 6 connected
 applications, in this regard. The case of
 the applicants is that they were selected
 as helper, but they are not been
 appointed. However, they have not made
 any representation against the grievance,
 to the Authorities concerned.

The learned counsel for the
 respondent, Shri V.K. Chaudhary accepted
 the notice, yesterday on behalf of the
 respondents and informed the Tribunal
 that certain relations of the applicants
 were working in the Doordarshan, so
 due permission is desired from the Director